



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09/07/2019

O.A./260/357/2014

A C MAHANANDIA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO: 56

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.M.K.Mishra
Mr.D.K.Patnaik
Mr.T.Mishra

Notes of The Registry	Order of The Tribunal
	None for the applicant. On 12.3.2019 no one was present on behalf of the applicant and last opportunity was allowed to the applicant to pursue this case.
	Hence the OA is dismissed in default for non-prosecution on the part of the applicant. No order as to costs.
	Learned counsel for the respondents is present.
	Copy of this order be handed over to the learned counsel for the respondents.

Copy of this order be sent to the applicant
by registered post.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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